

**IN THE INCOME TAX APPELLATE TRIBUNAL
DELHI BENCH "DB" NEW DELHI**

**BEFORE SHRI CHALLA NAGENDRA PRASAD, JUDICIAL MEMBER
AND
SHRI AVDHESH KUMAR MISHRA, ACCOUNTANT MEMBER**

**ITA No. 190/DDN/2024
निर्धारणवर्ष/Assessment Year: 2017-18**

Educational Society of St. Annes School, 45 Civil Lines, Jadugar Road, Roorkee, Distt. Haridwar, Uttarakhand.	<u>बनाम</u> Vs.	Commissioner of Income Tax (Appeals), NFAC, Delhi.
PAN No.AAATE1628E		
अपीलार्थी Appellant		प्रत्यर्थी/ Respondent

Assessee by	Shri Pavitra H. Arora, CA
Revenue by	Shri A.S. Rana, Sr. DR

सुनवाईकीतारीख/ Date of hearing:	07.05.2025
उद्घोषणाकीतारीख/Pronouncement on	07.05.2025

आदेश /O R D E R

PER C.N. PRASAD, J.M.

This appeal is filed by the Assessee against the order u/s 250 of Income Tax Act, 1961 dated 12/09/2024 passed u/s 143(3) of the Act for the AY 2017-18.

2. The assessee through letter dated 18/01/2025 submitted that it had opted to settle the disputes in appeal through Direct Tax Vivad se Vishwas Scheme, 2024 and accordingly Form 1 has been

filed on 28.12.2024 and Form 2 dated 08.01.2025 was also issued by the Revenue. A copy of Form 1 & 2 are placed on record. The Counsel thus, submitted that the Assessee does not want to pursue the present appeal and requested to grant liberty to withdraw since it became infructuous.

3. Heard rival submissions, perused Form 1 filed by the assessee under DTVSVS 2024. It is observed from the said Form that the assessee opted to settle the disputes in appeal in ITA No.190/Del/2024 for the AY 2017-18 under DTVSVS and Form 2 was also issued by the Revenue. Since the assessee has opted under DTVSVS to settle the issues in appeal, this appeal is treated as withdrawn.

4. In the result, appeal of the assessee is dismissed as withdrawn.

Order pronounced in the open court on 07/05/2025

Sd/-
(AVDHESH KUMAR MISHRA)
ACCOUNTANT MEMBER

Sd/-
(C.N. PRASAD)
JUDICIAL MEMBER

Dated: 07.05.2025

**Kavita Arora, Sr. P.S.*

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(Appeals)
5. DR: ITAT

ASSISTANT REGISTRAR
ITAT, NEW DELHI